

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8331-8332/2003

(From the judgement and order dated 13/08/2002 in FA No. 231/1995 &
FA

No.232/1995 of HIGH COURT OF CALCUTTA)

AMAR NATH AGARWALLA

Petitioner(s)

VERSUS

DHILLON TRANSPORT AGENCY

Respondent(s)

(With office report)

(For Final Disposal)

Date: 29/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner(s)

Mr. Aruneshwar Gupta, Adv.

For Respondent(s)

Mr. Pradeep Kumar Bakshi, Adv.

UPON hearing counsel the Court made the following

O R D E R

As prayed for, put up after three weeks.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master